



उत्तर प्रदेश UTTAR PRADESH

72AB 588093

BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

IN THE MATTER OF : Submission of details in compliance with the Central Electricity Regulatory Commission 'Procedures for calculating the expected revenue from tariff and charges' Regulations, 2010

AND

IN THE MATTER OF : Ratnagiri Gas and Power Private Ltd (RGPPL)  
2nd Floor, Block-2, JGL Complex, Plot no. 2B,  
Sector-126, Expressway, NOIDA-201304, (U.P)

AFFIDAVIT

05 DEC 2012

RECEIVED

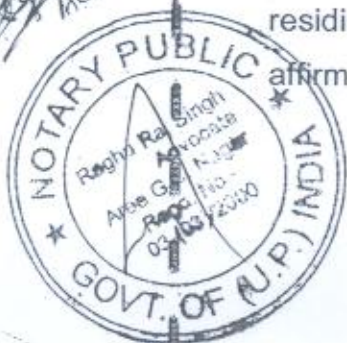
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Signature

I, Anand Sagar Pandey, son of Shri Indra Deo Pandey, aged about 45 years, residing at C-169, NTPC Township, Sector-33, NOIDA-201307, do solemnly affirm and say as follows:

*AS Pandey*

(2)



*Where is the document? An-14*

*AC-1-99*

- 1.0 I am working as Dy. General Manager (Commercial) with RGPPL Limited, and am duly authorized by the said Company to make this affidavit.
- 2.0 I say, and confirm that, the statements made above and in accompanying Annexures are based on official records maintained during the ordinary course of business and I believe them to be true.
- 3.0 In compliance with the CERC Regulations 2010 on 'Procedures for calculating the expected revenue from tariff and charges' the RGPPL data in the designated format is enclosed at Annexure-A. <sup>n</sup>

*AS Sandhu*

( DEPONENT )

VERIFICATION:

Solemnly affirm at NOIDA on this 3<sup>rd</sup> day of December, 2012 that the contents of the above affidavit are based on the records maintained in the petitioners company in the ordinary course of business and believed to be true, no part of it is false and nothing material has been concealed therefrom.

*AS Sandhu*

(DEPONENT)



**ATTESTED**  
*RR*  
RAGHU RAJ SINGH  
NOTARY, Noida, G.B. Nagar (U.P.) India  
4 DEC 2012

(ii)

Procedures for calculating the expected revenue from tariffs and charges Regulations, 2010

## Form No. 1: Thermal

Name of Utility:

RATNAGIRI GAS AND POWER PVT LIMITED

Name of Plant:

RATNAGIRI GAS AND POWER PVT LIMITED

Stage:

STAGE-I

S. No	Particulars	Unit	Previous Year 2011-12	Current Year (Apr-Sep) FY 2012-13	Current Year (Oct-Mar) FY 2012-13	Ensuing Year FY 2013-14	REMARKS
1a	Actual/Expected Availability	%	77.67	45.87	26.70	23.65	
1b	Actual/Expected Auxiliary Energy Consumption	%	1.36	1.97	3.00	3	
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr	1848.98	611.94	354.25	616.81	
2b	Actual/Expected recovery of Return on Equity	Rs Cr	319.46	109.12	63.17	112.57	
2c	Actual/Expected recovery of Incentive	Rs Cr	NIL	NIL	NIL	NIL	
3	Actual/Expected Scheduled generation	MU	11427.28	3792.17	2223.35	3952	
4	Actual/Expected energy rate from Coal/Lignite/APM gas/R-LNG/Liquid fuel as applicable	Paise / kWh	2.1679	2.62	2.6200	2.62	
5a	Actual/Expected recovery of Energy Charges	Rs Cr	2477.36	995.28	582.52	1035.42	
5b	Actual/Expected Fuel Price considered	Rs/mmbtu	286.27	346.00	346.00	346	
6a	Actual UI generation	MU	33.9	-68.931	NIL	NIL	
6b	Actual UI rate	kWh	5.69	1.05	NIL	NIL	
6c	Actual revenue from UI	Rs Cr	19.29	-7.27	NIL	NIL	



*AS Sandhu*